

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 119**  
**(IB)-3185/ND/2019**

**IN THE MATTER OF:**

Punjab National Bank ... Applicant/Petitioner

Vs

M/s World Wide Metals Pvt. Ltd. ... Respondent

**Order under Section 7 of IBC.**

**Order delivered on 12.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Learned Counsel for the Corporate Debtor states that copy of rejoinder is received very recently and the same is bulky. Pleadings are complete. Hence, matter is listed for hearing on 08.03.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**